

Serial No. of Order	Date of Order	Order with Signature
	39.31.1.1991.	<p>The judgment is pronounced in the open Court vide separate sheets attached to the record in O.A. No. 349 of 1987. We do not find any merit in this case which stand dismissed. There would be no order as to costs.</p> <p><i>Abu</i> Vice-Chairman</p> <p><i>Abu</i> Member (Judicial)</p>